

RJ No.187/2023

High Court of Karnataka,
Bengaluru,
Dated: 18.10.2023

CIRCULAR

Sub: Online filing of Memo for advancement/for early listing of matters in the High Court of Karnataka, Principal Bench, Bengaluru on pilot basis:

The learned Advocates, Parties-in-person are hereby informed that, the Hon'ble High Court of Karnataka has come up with an online mechanism to enable the Advocates and Parties-in-person to file online Memo for advancement of matter/for early listing of the same without visiting the Court or the Bench concerned.

It is further informed that, the above stated mechanism has taken up for implementation on pilot in the Court Halls nos. 10, 15, 17, 19, 20 and 21 of the Principal Bench, Bengaluru. Therefore, all the learned Advocates and Parties-in-person are hereby informed to make use of the said online filing of Memo for advancement of matters/for early listing of the same in the above Court Halls stating from 25.10.2023.

User guide/manual is enclosed herewith for ready reference to handle the online filing of Memo for posting.

For any feedback or queries please email to regjudicial@hck.gov.in

BY ORDER OF THE HON'BLE CHIEF JUSTICE

REGISTRAR (JUDICIAL)

Copy for information to,

1. The Registrar General, High Court of Karnataka,
2. PS to Hon'ble the Chief Justice, High Court of Karnataka,
3. PS to Hon'ble BMSPJ/SGRJ/NSSGJ/RNJ/H CJ/MNPJ,
4. Mrs. Kokila, Technical Director, NIC,
5. Office copy.

HIGH COURT OF KARNATAKA

User Guide - Online Request for Early Listing of Matters

1. From the High Court website <https://karnatakajudiciary.kar.nic.in/>, please click on Services-Online Services link and complete the registration process by Clicking on Sign Up link.
2. The online request for memo will be accepted from 8.00 am to 4 pm on Court Working days and e-memo is accepted only for next 2 court working days.
3. Learned Advocate should Login to Online Services Portal and Click on Memo-Register Link. The cases linked to the Advocate/Party in person will be listed.

4. Select the case and Click on **File Memo** button to register e-memo for early listing of case. The advocate is allowed to register only 2 memos for a particular bench on a day.

SI No.	Case No	Petitioner Name	Respondent Name	Petitioner Advocate	Respondent Advocate	Classification	
1.	MFA 7729 / 2018	THE CLAIM MANAGER	ADIAYA MARIAYA	O MAHESH		MV - I	File Memo
2.	MFA 6735 / 2017	THE REGIONAL MANAGER	SRI T G HARISH	O MAHESH		MV - I	File Memo
3.	MFA 8937 / 2019	DIVISIONAL MANAGER	SMT VIJAYALAKSHMI	O MAHESH		MV - D	File Memo
4.	MFA 5366 / 2013	THE MANAGER	M GAJENDRA	O MAHESH	K V SHYAMAPRASADA	MV - D	File Memo

- Verify the case details displayed and update the e-memo details. The Advocate should confirm on notifying the opponent. Click on **Submit** button to register the Online Request for Memo. The e-memo platform will confirm through the dialogue box on the screen that the matter has been noted for hearing before the Hon'ble bench and the acknowledgment can be downloaded.

- My Cases
- Login Details
- Copying III
- Copying IV
- Court Fee
- My Services
- Memo

Case Details		
Case Type: MFA	Case Number: 5587	Case Year: 2019
FR Number: MFA 5587/2019	Filing Date: 08/07/2019	Date of Registration: 08/07/2019
Petitioner: THE MANAGER	Respondent: SHIVU @ SHIVARAJ	CINO: KAHC010191632019
Petitioner Advocate: O MAHESH	Respondent Advocate: RANGEGOWDA N R (REG: KAR/2728/2003) (Mobile: 9972870798)	
Classification: MV - I	Fresh or Old: Old	

Last Posted Details	
Bench: Single Bench	Judge: SACHIN SHANKAR MAGADUM
Date of Action: 16/03/2020	Action Taken: NOTICE
Stage: HEARING - INTERLOCUTORY APPLN	Next Hearing Date:

Bench*
Single Bench

Roster Judge/s*
SURAJ GOVINDARAJ

Requested Date for Listing*
DD-MM-YYYY

Urgency (To be explained in not more than 2000 characters)*

Whether opponent is served & notified.

Submit

Thank You!

Your Memo for Posting is Registered.

Download Acknowledgement

Close

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
 MEMO FOR POSTING

FR No	MFA 5587/2019
Case No	MFA 5587/2019 (KAHC010191632019)
Classification	MV - I
Petitioner/Appellant	THE MANAGER
Respondent	SHIVU @ SHIVARAJ
Single Bench/Division Bench	Single Bench
Roster Judge/s	SURAJ GOVINDARAJ
Fresh or Old	Old
Urgency (To be explained in not more than 5 lines)	Test
Requested Dates for listing	19-09-2023

Place: Bengaluru
Date: 14/09/2023

Rohit Kumar
9844124737

Advocate for Petitioner

6. SMS and email would also be sent to the Learned Advocates of both sides in the matter informing about such memo for posting request having been received in the matter.